GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT LOK SABHA

UNSTARRED QUESTION NO.1547 TO BE ANSWERED ON 12.12.2023

REVISING ANNUAL INCOME LIMIT OF OBC CREAMY LAYER

†1547. SHRI DEEPAK BAIJ

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) whether the Other Backward Classes Commission has sent any report for revising the annual income limit of OBC creamy layer, if so, the time by when this report was forwarded and the status of the report;
- (b) whether the annual income limit of OBC creamy layer was last revised in September, 2017, if so, the details thereof;
- (c) whether as per the recommendations of the Expert Committee Report of February 1993 income limit for creamy layers should be revised every three years taking into account the inflation, if so, the details thereof; and
- (d) the reasons for not revising the income limit of OBC creamy layer on time?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SUSHRI PRATIMA BHOUMIK)

(a) to (d): Yes Sir. The report of NCBC for revising the annual income limit of the OBC creamy layer was received in the Department and accordingly the income limit for creamy layer was increased from 6 lakh to 8 lakh per annum on 13.09.2017. The revision of income limits is done on an ongoing basis from time to time.
